

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.A.No.437/KB/2017

In

C.P.No.185/2014

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd October 2017, 10.30 A.M

Name of the Company	Murari Mohan Kejriwal -Versus- Shree Hanuman Foundry & Engg. Co. Ltd.& Anr		
Under Section	424		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. RUPENDRA MITRA

Petitioner

d. mitra 23/10/17

2. SAGYASACHI SEN

Petitioner

Sen 23/10/17

1. Shannak Mitra, Adv. for the Respondents

23/10/17

ORDER

Ld. Counsel for the petitioner and the respondents are present.

Ld. Counsel for the respondents sought leave of the Court to file reply. Prayer is allowed. Reply may be filed within 15 days with a copy in advance to the opposite party. Thereafter rejoinder, if any, may be filed within 7 days with a copy in advance to the opposite parties.

List on 30/11/2017.

JK

(Jinan K.R.)
Member (J)

VP

(Vijai Pratap Singh)
Member (J)